

India Extraordinary. The status of the National Culture Fund has since not undergone any change.

(b) No financial assistance has been extended to the State Governments for the construction of Multi-purpose Cultural Complexes.

Agency to Identify Writers for Nobel Prize in Literature

2258. DR. C. NARAYANA REDDY: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether there is any recognised machinery or agency in India to identify eminent writers in various recognised Indian languages for consideration of award of coveted Nobel prize in literature; and

(b) if not, whether Government would consider setting up of such a machinery or agency?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (DR. MURLI MANOHAR JOSHI): (a) Yes, Sir. Sahitya Academy has been recognised by the Swedish Academy as the nominating body of the Nobel prize in literature.

(b) Does not arise.

M. Tech. courses in NERIST

2259. SHRI NABAM REBIA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is fact that M. Tech courses in some disciplines were introduced in the North-Eastern Region Institute of Science and Technology (NERIST) in 1996;

(b) whether it is also a fact that "Deemed University Status" was agreed upon to be conferred upon the said Institute by Government;

(c) if so, the details thereof; and

(d) what are the other future plans for the said Institute?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (DR. MURLI MANOHAR JOSHI): (a) Yes, Sir. Post-graduate courses in two disciplines namely Environmental Sciences and Engineering & Information Technology were introduced in NERIST in 1996.

(b) and (c) At the time of establishment of NERIST, it was agreed that in due course the Institute will be conferred with University Status, so that it can award its own Degree and other Qualifications. Steps have been initiated for granting 'deemed university status' to the Institute.

(d) The Institute also proposes to start some more Under-graduate and Post-graduate courses during the 9th Plan.

राष्ट्रीय संग्रहालय जांच समिति के अध्यक्ष का रिक्त पद

2260. प्रो० रामगोपाल सादवः
श्री रमा शंकर कौशिकः

क्या मानव संसाधन विकास मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या राष्ट्रीय संग्रहालय जांच समिति के अध्यक्ष का पद रिक्त पड़ा है, और यदि हां, तो कब से खाली है;

(ख) क्या दिल्ली उच्च न्यायालय ने सरकार को अध्यक्ष की नियुक्ति करने का निर्देश दिया है;

(ग) क्या दिल्ली उच्च न्यायालय ने राष्ट्रीय संग्रहालय की वस्तुओं की जांच में लापरवाही के लिए सरकार को जिम्मेदार ठहराया है और इस संबंध में कोई दिशा-निर्देश जारी किये हैं; और

(घ) यदि हां, तो दिशा-निर्देशों सहित उच्च-न्यायालय के निर्देश पर सरकार द्वारा की गई कार्रवाई का औपचारिक क्या है?

मानव संसाधन विकास मंत्री (डा० मुरली मनोहर जोशी): (क) से (घ) राष्ट्रीय संग्रहालय जांच समिति नाम की कोई समिति नहीं है। तथापि, राष्ट्रीय संग्रहालय की कला वस्तुओं के भौतिक सत्यपन के लिए एक विशेषज्ञ समिति है। श्री एम० एन० देशपांडे जो इस समिति के अध्यक्ष थे, गिरते-खारम के कारण अक्टूबर, 1997 से कार्य नहीं कर रहे हैं। दिल्ली उच्च न्यायालय ने अध्यक्ष की नियुक्ति के लिए सरकार को कोई विशेष